

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 345 /1993 (in OA-176/93)

Jagdish Prasad

Versus

UOD

Date of Order

Orders

This is an MP. (in OA No. 176/93)
For Restoration of the OA No. 176/93
which was dismissed in default on
19/5/93. It is in order.

So. 22/7/93

22/7/93

23-6-93

Mr. K. K. Singh - Counsel for the applicant

Register & Put up in Court for
admission on 22-7-93 along with OA 176/93
as prayed

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22.7.93 Sh. K. Kunal Singh, Counsel for the petitioner.

Heard. This is an MP for restoration of
OA 176/93, which was dismissed in default on 19.5.93.
The present petition for restoration was filed
on 11.6.93. We are satisfied with the grounds for
restoration of the OA in question and we, therefore,
accept this MP and restore the aforesaid OA
to its original position.

Let OA 176/93 be listed for admission
on 2.8.93. MP stands disposed of accordingly.

(O. P. Sharma)

Administrative Member

Chakrabarti
Gopal Mishra
Member (Judicial)

Copy sent
to the app.
on 22.8.93

Date 22.8.93

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